

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 889
TO BE ANSWERED ON 07.02.2024**

RAILWAY ACCIDENTS

889. SHRI ABHISHEK BANERJEE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the zone-wise data on the number of railway accidents and casualties in 2023;**
- (b) whether the families of those who died during these accidents have been compensated; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO 889 BY SHRI ABHISHEK BANERJEE TO BE ANSWERED IN LOK SABHA ON 07.02.2024 REGARDING RAILWAY ACCIDENTS

(a) to (c): During the period 2022-2023, a total of 48 consequential train accidents took place over Indian Railways. Zone-wise details of the consequential accidents along with the casualties are given below:

Railways	2022-23		
	No. of accidents	Casualties	
		Deaths	Injured
Central	8	1	2
Eastern	2	0	0
East Central	6	0	0
East Coast	5	3	4
North Central	4	2	0
North Eastern	1	0	0
Northeast Frontier	0	0	0
North Western	2	0	70
Northern	6	0	4
South Central	3	0	0
South Eastern	3	0	0
South East Central	5	2	1
South Western	0	0	0
Southern	0	0	0
West Central	0	0	0
Western	3	0	0
Konkan	0	0	0
Metro Kolkata	0	0	0
Total	48	8	81

The amount of compensation paid to the families of those who died due to railway accidents in 2022-2023 is Rs 26,35,477 (Twenty six lakhs thirty five thousand four hundred seventy seven rupees only). The amount of compensation paid in a year is not related to the accidents/casualties in that year. The amount of compensation paid depends upon the number of cases which are finalized and payment made in a particular year irrespective of the year(s) in which the accident took place.
